

ITEM NO.26

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No. 29106/2019

NARENDRA SINGH @ PAPPU

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-12-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBERS]

For Petitioner(s) Mr. Anurag Dubey, Adv.
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Pramod Kumar, Adv.
Mr. Bhupender Kumar Bhardwaj, Adv.
Mr. S. R. Setia, AOR

For Respondent(s) Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in filing proof of surrender is condoned.
Registry to proceed further.

(RASHMI DHYANI)
SENIOR PERSONAL ASSISTANT

(V. M. BHATNAGAR)
BRANCH OFFICER